

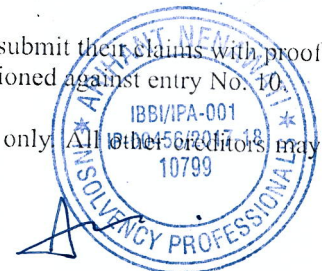
FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF KD LITE DEVELOPERS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	KD Lite Developers Private Limited
2.	Date of incorporation of corporate debtor	02/08/2012
3.	Authority under which corporate debtor is incorporated / registered	ROC- Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70101MH2012PTC234084
5.	Address of the registered office and principal office (if any) of corporate debtor	Chembur Acharya Nag CHS Ltd, CTS No 470 (PT), Eastern Express Highway, Village Chembur, Mumbai, MH 400071 India
6.	Insolvency commencement date in respect of corporate debtor	08/02/2023 (uploaded at NCLT website on 09/02/2023)
7.	Estimated date of closure of insolvency resolution process	07/08/2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Arihant Nenawati IBBI/IPA-001/IP-P00456/2017-2018/10799
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: B 201-202, Sheraton Classic, Dr Charat Singh Colony Chakala, Andheri East, Mumbai City, Maharashtra-400069 Email: arihantn@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 410, 4th Floor, Bluerose Industrial Estate, Near Metro Mall, Western Expresss Highway, Borivali East – 400066 Email ID: kd lite.ibc@gmail.com
11.	Last date for submission of claims	22/02/2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Home Buyers under the Real Estate (Financial Creditors) of the Corporate Debtor
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Mr. Kshitiz Gupta Insolvency Professional IBBI/IPA-002/IP-N00721/2018-2019/12140 2. Mr. Dinesh Mundada Insolvency Professional IBBI/IPA-001/IP-P00286/2017-2018/10530 3. Mr. Nitin Om Kothari Insolvency Professional IBBI/IPA-001/IP-P-02310/2020-2021/13477
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://ibbi.gov.in/en/home/downloads Can be sought from undersigned through email at kd lite.ibc@gmail.com

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a Corporate Insolvency Resolution Process of the **KD Lite Developers Private Limited** on 08/02/2023.

The creditors of **KD Lite Developers Private Limited** are hereby called upon to submit their claims with proof on or before 22/02/2023 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.



A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class Home Buyers under the Real Estate (Financial Creditors) of the Corporate Debtor in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 11.02.2023

Place: Mumbai

IBBI Reg. No. IBBI/PA-001/IP-00456/2017-2018/10799



(Signature)
Arihant Nenawati
Insolvency Professional